

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:241

ANSWERED ON:27.08.2013

COMPENSATION TO FARMERS FOR CROP LOSS

Ray Shri Rudramadhab ;Viswanathan Shri P.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is a constant demand from farmers` organisations in various States for providing adequate compensation for the crop loss in rainfed, irrigated, unirrigated areas in the country due to rain, hailstorm, frost, drought etc.;
- (b) if so, the details thereof along with the criteria laid down by the Government in this regard;
- (c) whether the said criteria differs for plantation crops, sericulture and other crops;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to ensure that the small and marginal farmers are adequately compensated for such loss?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 241 DUE FOR REPLY ON 27TH AUGUST, 2013.

(a) to (e): Government of India has framed guidelines for providing relief from National Disaster Response Fund (NDRF)/State Disaster Response Fund (SDRF) in the event of disasters including natural calamities like cyclone, cloud burst, drought, floods, earthquake, landslides, hailstorm, pest attack, tsunami, avalanches and cold wave/frost. The items and norms of assistance according to which relief assistance may be provided in the wake of these natural calamities are based on award of 13th Finance Commission and are reviewed and revised from time to time. Assistance from SDRF/NDRF is for providing immediate relief and is not to be construed as compensation for loss/damage to life and property. Suggestions have been received from time to time from various quarters regarding upward revision of norms of assistance for crop loss after which these have been enhanced in June 2013 as per details at Annexure-I.

Norms of assistance for agriculture input subsidy in respect of loss to agriculture, horticulture, annual plantation/perennial and sericulture crops are at Annexure-II. Assistance is provided for entire holding of small and marginal farmers (SMF) who have suffered crop loss of 50% and more, whereas assistance to other farmers is capped at 1 (one) ha per farmer, irrespective of the size of holding.